

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Dated: 07.11.2020

NOTICE

Take notice that the following matter adjourned on 13.10.2020 will be listed as indicated below: -

S. No.	Case No.	Name of the parties	Original date of hearing	Next date of hearing
1.	Comp. App (AT) No. 192 of 2019	Enness Capitals Pvt. Ltd. & Ors. Vs. Hyderabad Securities and Enterprises Ltd. & Ors.	13.10.2020	27.11.2020

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- 1. Notice Board**
- 2. Website: www.nclat.nic.in**

By the order of Hon'ble Acting Chairperson
-sd/-
Registrar